

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

**UNSTARRED QUESTION NO. 2591
TO BE ANSWERED ON MARCH 17, 2022**

PM-SVANidhi Scheme

NO. 2591. SHRI PARBATBHAI SAVABHAI PATEL:

SHRI NARANBHAI KACHHADIYA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Ministry has begun the process of compiling social and economic profiles of Prime Minister Street Vendor's AtmaNirbhar Nidhi (PM-SVA Nidhi) beneficiaries;**
- (b) whether the benefits of various Central schemes would be provided through such profile for their overall socio-economic upliftment;**
- (c) if so, the details thereof; and**
- (d) whether the street vendors of Gujarat including those of the Parliamentary constituency of Amreli would benefit from such profiling and if so, the number of people benefitted so far there from?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

- (a) Yes, Sir. Under Prime Minister Street Vendor's AtmaNirbhar Nidhi (PM SVANidhi) scheme, Ministry of Housing and Urban Affairs has launched 'SVANidhi se Samridhi' program for Socio-economic profiling of PM SVANidhi beneficiaries and their families in 125 Urban Local Bodies (ULBs) on 4th January, 2021. The socio-economic profile so created aims to assess their eligibility for various Central Government welfare schemes and facilitate linkages to these.**

- (b&c) Yes, Sir. The benefits of eight Central Government Schemes, namely, Pradhan Mantri Jeevan Jyoti Bima Yojana, Pradhan Mantri Suraksha Bima Yojana, Pradhan Mantri Jan Dhan Yojana, Registration under Building and Other Constructions Workers (Regulation of Employment and Conditions of Service) Act (BOCW), Pradhan Mantri Shram Yogi Maandhan Yojana, One Nation One Ration Card (ONORC), Janani Suraksha Yojana and Pradhan Mantri Matru Vandana Yojana (PMMVY), are being provided to eligible PM SVANidhi beneficiaries and their family members under 'SVANidhi se Samriddhi' component. So far, over 20 lakh sanctions under these schemes have been made for socio-economic upliftment of 10.4 Lakh beneficiaries.**
- (d) As on date (15.03.2022) Socio-economic profiling of 16,403 beneficiaries along with their family members has been completed and 7,349 sanctions under these welfare schemes have been made for Socio-economic upliftment of 5,270 beneficiaries in 7 ULBs of Gujarat. Amreli is not part of 125 ULBs where 'SVANidhi se Samriddhi' component is being implemented.**
